



National Investigation
Agency
Government of India

NIA CASES

[Back to Cases](#)

Case No

RC-13/2019/NIA/GUW

Case Title

Terrorist activity by Akhil Gogoi president of KMSS

State Police FIR No.

PS- Teok, Distt- Jorhat, Assam, FIR No. 1688/2019

Date of Registration

13.12.2019

Section of Law

Under sections 120B, 124A, 153A & 153B of IPC, Sections 18 & 39 of UA(P) Act

NIA FIR No.

Case RC-13/2019/NIA/GUW dated 14.12.2019 registered at NIA Police Station, Guwahati.
As per Government of India, Ministry of Home Affairs CTCR Division, Order No. 11011/62/2019/NIA dated 14.12.2019.

Section of Law

Under sections 120B, 124A, 153A & 153B of IPC, Sections 18 & 39 of UA(P) Act

Date of Registration by NIA

14.12.2019

Present Status of Investigation

The case is under investigation.

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